National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 67/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE COMPANY: Techpyo Systems Ltd VIS Jaipyakash Associated section of the companies act/1& в code: U/s 9 of I8B code of 2016

SI. NO.

Aprojlet buch Advocate Operational Creditor Signature

L. Agrand Adv.

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C.P. No. (IB) 67/ALD/2017

Ms. Aprajita Bansal, advocate for the petitioner- Operational Creditor. Sri R.P. Agarwal, Advocate for the Respondent-Corporate Debtor Company.

At the consent of both the counsel, the case is adjourned for argument.

The matter to be listed on 12th March, 2018.

Date: 08/02/2018

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)